

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.06-IA/868(AHM)2024
in
C.P.(IB)/227(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Jigarkumar Kodarlal Patel

.....Respondent

Order delivered on: 7/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv. a.w Ms. Pragati Bansal, Adv.

For the Respondent :

ORDER
(Hybrid Mode)

This is an application filed by the applicant/RP to take the Report of Applicant dated 27.5.2024 on Repayment Plan submitted by the Personal Guarantor on record of present proceedings. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/868(AHM)2024** disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)